

K.L. Meens v/s 401808

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDERS OF THE BENCH

Date of Order: 20.07.2016

MA 291/00064/2016 (OA No. 291/00620/2014)

Mr. Amit Mathur counsel for the applicant.
Mr. S.S. Hasan counsel for the respondents.

Learned counsel for the respondents submits that though they have filed the Misc. Application No. 291/00064/2016 on 15/02/2016 for extension of three months time to comply with the orders of the Tribunal dated 29/10/2015. He further submits that now the orders of the Tribunal has been complied with by the respondents hence Misc. Application has become infructuous. Accordingly, learned counsel for the respondents is directed to file affidavit of compliance of the order within two weeks from today.

Accordingly, Misc. Application has become infructuous.

List the matter on 24/08/2016.



—s/1—
(Ms. Meenakshi Hooja)
Administrative Member

—s/2—
(Mrs. Jasmine Ahmed)
Judicial Member

Vv

CERTIFIED TRUE COPY

Section 20 of the Administrative Tribunals Act, 1985
Central Administrative Tribunal
Jaipur Bench, JAIPUR